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SHRI K. P. SUBRAMANIA MENON: I would like to have an assurance from the Government tliat the flood protection works and other relief measures suggested by the Kerala Government wi'll be sanctioned by the Government of India and the money provided for that.

SHRI Y. B. CHAVAN: We are considering the question of flood relief and wherever there is a flood we always look at it sympathetically. We never have any misconceptions about flood' not having a large effect on Kerala.

MR. CHAIRMAN: Question Hour over.

WRITTEN ANSWERS TO QUESTIONS

DIRECTIVES TO NATIONALISED BANKS TO OPERATE SAVING BANK ACCOUNT ONLY

- *271. SHRI GOI.AP BARBORA: Will the Minister o'f FINANCE be pleased to state;
- (a) whether the Reserve Bank of India has directed any of the Nationalised Banks to operate only savings bank accounts; and
- (b) if so, what are the details in this regard?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) The Reserve Bank of India has reported that it has not given licence to any nationalised bank to open branches exclusively for savings bank accounts.

(b) Does not arise.

TAKING OVER OF COTTON TRADE

*273. SHRI N. G. GORAY: Will the Minister of COMMERCE be pleased to state whether Government have taken a decision to take over the cotton trade?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): No, Sir. 2—19RSS/74

COUNTING OF STAGNATION PAY GRAN TO CENTRAL GOVERNMENT EMPLO-V IN THE REVISED SCALES RECOMMEN BY THE THIRD PAY COMMISSION

*274. SHRI SAWAI SINGH SISODIA

SHRI GANESH LAL MA]

Will the Minister of FINANCE pleased to state;

- (a) whether class III and IV i ployees who had suffered stagnation several years in the pre-Third Pay *CA* mission scales were granted special o pensation for their stagnation period v effect from 1-3-1970 and Personal '. was allowed to be counted while fbi their pay in the revised scales:
 - (b) if so, what are the details then
- (c) whether in fixing their pay in new scales recommended by the Tl Pay Commission, an *ad-hoc* i"crerr granted to them about two years bacl break their stagnation has not been c sidered to form as part of their pay;
 - (d) if so, what are the reasons thi for?

THE MINISTER OF FINAN (SHRI Y. B. CHAVAN) (a) to A Statement is laid on the Table oi House

STATEMENT

According to the orders issued on July, 1970, emp'oyees in Classes HI IV who bad been stagnating or m thereafter stagnate at the maximum their pay scales for two years or n were to be granted a 'Personal 1 equivalent to the rate of the incren last drawn by them in their exis scales. In the case of Class III ployees who were in pay scales carr a maximum of Rs. 575/- or more were stagnating at the maximum of t scales for two years or more, the perse pay to be granted to them was to b Rs. 30/- per month. This element 'Personal Pay' was to be taken into count for all purposes as admissible der the normal rules including that determining the class of railway whether on duty/transfer or for 1<